

- (२) विमान चालक उड़ान लेने के योग्य था ।
- (३) विमान पर बोझा भी ठीक लदा था ।
- (४) उड़ान के लिये उचित निर्देश जारी कर दिये गये थे और, वह अधिकृत थी ।

२. दुर्घटना का कारण ।

विमान चालक प्रशिक्षण अभ्यास के लिये उड़ा था और पोर्ट की ओर क्रमशः मोड़ में वह १५०० फीट ऊंचा चढ़ गया था । अचानक ही उसने स्टारबोर्ड की ओर तीखी उतराई में मुड़ना शुरू किया, और पोर्ट की ओर झटका खाकर असावधानी में चक्कर डालने लगा । उसने संभलने का यत्न किया और वायुयान की स्वचलता को थाम लिया । तदपि इस चक्राने से बचाव के दौरान में विमान के लिये संभलने के निमित्त ऊंचाई पर्याप्त न थी और वह पंख समतल और भोके ५° कोण की अवस्था में ध्वस्त हो गया ।

३. कोर्ट आफ इन्क्वायरी की सिफारिशें

- (१) विमान चालक अधिकारी डी० कौधरी की मृत्यु सेवा के कारण समझी जाये ।
- (२) विमान की क्षति का मूल्य जो ६.५० लाख रुपये है, और उड़ान के वस्त्र और आयुष सामान की क्षति का मूल्य बट्टे खाते में डाल दिया जाये ।

गोआ दमन और दीव

\*१३८. श्री मोहन स्वरूप : क्या प्रधान मन्त्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि गोआ, दमन और दीव में प्रशासन पद्धति सुधारने तथा भारतीय कानून को वहां सुचारु रूप से लागू करने के लिये एक समिति का गठन किया गया है ;

(ख) यदि हां, तो उसका व्योरा क्या है ; और

(ग) यह समिति अपनी सिफारिशें कब तक प्रस्तुत करेगी ?

वैदेशिक-कार्य मन्त्रालय में उपमन्त्री (श्री विनेश सिंह) : (क) से (ग) . इस तरह की कोई समिति तो नहीं बनाई गई है , फिर भी, प्रशासन के पुनर्गठन के विषय में सुझाव देने के लिये जो वरिष्ठ अधिकारी नियुक्त किया गया था उसने अपनी रिपोर्ट दे दी है और गोआ प्रशासन उस पर धीरे धीरे अमल कर रहा है ।

Officers Killed in NEFA

- Shri P. C. Borooah:  
 Shri Raghunath Singh:  
 Shri Bibhuti Mishra:  
 Shri Ram Ratan Gupta:  
 Shri D. D. Mantri:  
 Shri Yashpal Singh:  
 Shri C. K. Bhattacharyya:  
 \*139. Shri P. Venkatasubbaiah:  
 Shri Kolia Venkaiah:  
 Shri Sarjoo Pandey:  
 Shri D. D. Puri:  
 Shri P. K. Deo:  
 Shri Swell:  
 Shrimati Renuka Barkataki:  
 Shri Bishanchander Seth:

Will the Prime Minister be pleased to state:

(a) whether it is a fact that 12 officials of the NEFA Administration

were killed in a surprise raid by armed tribesmen in Kameng Division on the 7th June, 1963; and

(b) if so, Government's reaction thereto.

**The Deputy Minister in the Ministry of External Affairs (Shri Dinesh Singh):** (a) 12 NEFA officials were killed in an armed tribal raid at Chayang Taju in the North-east of Kameng Frontier Division on the 31st May, 1963.

(b) Government's reaction was prompt and effective. Administrative control was immediately re-established and, within less than two months, all the 32 weapons captured in the tribal raid along with 6,759 rounds of ammunition were recovered. Every one of the 41 main culprits was identified and taken into custody. All this was done with the help of the local people themselves. The causes of this incident have been proved and found to be purely local. There was no Chinese involvement.

**Wage Board for Working Journalists**

- \*140. { Shri Warrior:
- Shri Dinen Bhattacharya:
- Shri Vasudevan Nair:
- Shri S. M. Banerjee:
- Shri Vishram Prasad:
- Shri Brij Raj Singh:
- Shri Bade:
- Shri Kachhavaiya:

Will the Minister of Labour and Employment be pleased to state:

(a) whether the question of constituting a Second Wage Board for working journalists has been examined by Government; and

(b) if so, the result thereof?

**The Deputy Minister in the Ministry of Labour and Employment and for Planning (Shri C. R. Pattabhi Raman)** (a) and (b). Government propose to set up a Second Wage Board for Working Journalists. Steps are being taken to finalise the composition of the Board.

**Jute Wage Board**

\*141. **Shri S. M. Banerjee:** Will the Minister of Labour and Employment be pleased to state:

(a) whether the Jute Wage Board has submitted its final report:

(b) if not, the reasons for the delay; and

(c) the steps taken so that its submission could be expedited?

**The Deputy Minister in the Ministry of Labour & Employment (Shri R. K. Malviya):** (a) Not yet. The Board is finalising its report.

(b) and (c). The Board has been trying to complete its work expeditiously and a number of meetings have been held for this purpose. The Board's work is likely to be completed soon.

**Government Advertisement in Newspapers**

- \*142. { Shri Ramchandra Ulaka:
- Shri Dhuleshwar Meena:

Will the Minister of Information and Broadcasting be pleased to refer to the reply given to Starred Question No. 119 on the 25th February, 1963 and state:

(a) whether Government have since considered the proposal to restrict advertisement space in newspapers to 40 per cent. and have taken any decision thereon; and

(b) if so, the details thereof?

**The Minister of Information and Broadcasting (Dr. B. Gopala Reddi):**

(a) and (b). The proposal is not being pursued for the present.

**India's Interests in Portugal**

- \*143. { Shri Indrajit Gupta:
- Shri D. D. Mantri:

Will the Prime Minister be pleased to state:

(a) whether it has been decided as to who will represent India's interest